

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1819
ANSWERED ON:19.11.2010
NATIONAL COMMISSION FOR WOMEN
Choudhary Shri Harish;Singh Rajkumari Ratna

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the recommendations of the National Commission for Women (NCW) are mandatory in nature;
- (b) if not, the reasons therefor;
- (c) the number of recommendations made by the Commission during each of the last three years and the current year; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : The recommendations of the National Commission for Women (NCW) are not binding on the Government.

The Annual Reports of the NCW alongwith the Action Taken Report so far as the recommendations relate to the Union Government are laid before each House of the Parliament.

(c) & (d): The details regarding the number of recommendations received during the last three years and the current year alongwith the action taken is given below :-

Sl.No. Year in which received Annual Report No. of recommendations Action Taken

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|----|------|---------|-----|---|
| 1. | 2007 | 2003-04 | 53 | Laid in each House of the Parliament |
| | | 2004-05 | 70 | alongwith a memorandum of Action Taken |
| | | 2005-06 | 103 | on the recommendations. |
| 2. | 2008 | 2006-07 | 29 | |
| 3. | 2009 | 2007-08 | 16 | |
| 4. | 2010 | 2008-09 | 12 | Ministries to whom the recommendations pertain have been advised to furnish action taken reports on them for laying the same before the parliament. |